

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2472  
ANSWERED ON:19.03.2002  
RELEASE OF FUNDS TO KARNATAKA  
PUTTASWAMY GOWDA;RUDRAGOUDA PATIL

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government of Karnataka has urged the centre to release funds for grant-in-aid to the State Tribal Development Co-operation for minor forest produce (MFP) for the year 2000-2001;
- (b) if so, the details thereof; and
- (c) the time by which the said funds are likely to be released?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (c) The State Government of Karnataka has sent a proposal for release of Rs. 40.00 lakhs to them under the State Tribal Development Cooperative Corporation Scheme for the year 2001-02. They have sought the money for strengthening the working capital of LAMP Societies, strengthening share capital as well as to establish two processing units. The State Government, however, is yet to furnish details sought by this Ministry on their proposal.